(₹ in crore)

2010-11	2011-12	2012-13	2013-14
10913.97	12714.95	14519.69	15852.76

Interest rate charged on loans for dairy and animal husbandry

*212. SHRI M.P. ACHUTHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the present interest rate charged by nationalized banks on loan to farmers engaged in dairy and animal husbandry is between 12.75 per cent to 16 per cent whereas for agricultural loan, the effective interest rate is below 8 per cent; and

(b) if so, whether Government will direct banks to offer loan for dairy and animal husbandry sector at par with agricultural loan?

THE MINISTER OF FINANCE (SHRI ARUN JAITELY): (a) and (b) The interest rates have been deregulated by the Reserve Bank of India (RBI) and decided by the respective banks depending upon their Base Rates and cost of funds etc. However, under the Interest Subvention Scheme, short-term crop loans upto ₹ 3 lakhs are given by Banks at an interest rate of 7 per cent per annum. Besides, farmers who repay their short-term crop loans in time are given a further subvention of 3 per cent.

There is no proposal to offer loans for dairy and animal husbandry sector at par with short-term crop loans. However, under the Dairy Entrepreneurship Development Scheme (DEDS) of the Government of India, the beneficiaries are eligible for Back- ended Capital Subsidy of 25% (33.3% for SCs/STs) and the banks charge interest on the entire loan amount, until the subsidy portion is received and from the date of receipt of the subsidy, interest is charged only on the effective bank loan portion *i.e.* bank loan minus subsidy.

In addition, under National Livestock Mission, in order to encourage entrepreneurship development in various activities in poultry, small ruminants and piggery activities, a Back-ended Subsidy of 25% (33.33% for BPL/SCs/STs) in normal areas, 35% (50% for BPL/SCs/STs) in North East Region/Hill Areas/Left Wing Extremism (LWE) Affected Districts and 45% (60% for BPL/SCs/STs) in difficult areas is provided by the Government.

Utilization of loans taken by States

†*213. SHRI RAMDAS ATHAWALE: Will the Minister of FINANCE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether various State Governments have taken loan from the Central Government during the last three years and till date;

(b) if so, the details thereof as on date year-wise and State-wise; and

(c) the purposes for which State Government had taken loan and the purposes for which they utilized the loan?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (c) Details of loans taken by the State Governments from Central Government during 2011-12, 2012-13 and 2013-14 are given in the Statement (*See* below).

In accordance with Twelfth Finance Commission (TFC) recommendations, Central Government has discontinued its loan intermediation role and stopped direct disbursement of Central loans to the States from TFC Award period 2005-10, except for EAPs loans which are passed on to the States on back to back basis The loans taken by the State Governments from Central Government are primarily for Externally Aided Projects (EAPs). The utilization of loans for the purposes they are meant is subject to control of State and audit by the Comptroller and Auditor General of India (C&AG).

Statement

Amount of Loan taken by the State Governments from Central Government

(₹ in crores)

States	2011-12 *	2012-13*	2013-14**
Andhra Pradesh	2719.01	1181.75	1342.29
Arunachal Pradesh	0.00	39.7	0
Assam	30.06	0	48.61
Bihar	826.56	508.02	549.66
Chhattisgarh	56.74	16.7	11.93
Goa	121.40	137.14	150.37
Gujarat	187.87	112.14	161.02
Haryana	96.19	51.07	337.72

States	2011-12 *	2012-13*	2013-14**
Himachal Pradesh	80.18	131.78	59.04
Jammu and Kashmir	22.71	14.18	15.28
Jharkhand	32.53	238.64	106.15
Karnataka	1267.06	1348.98	1158.71
Kerala	407.15	552.29	392.02
Madhya Pradesh	1032.60	1557.31	1212.44
Maharashtra	376.59	750.79	919.62
Manipur	0.00	0	0
Meghalaya	10.85	4.36	0.08
Mizoram	26.45	0.1	0.16
Nagaland	5.10	0	0
Odisha	232.76	402.48	577.23
Punjab	149.50	226.64	376.06
Rajasthan	337.10	199.88	409.75
Sikkim	5.81	2.28	1.47
Tamil Nadu	1179.74	1360.35	2011.34
Tripura	6.73	4.12	4.93
Uttarakhand	46.40	34.71	34.96
Uttar Pradesh	315.64	295.96	389.9
West Bengal	442.80	1489.33	729.02
TOTAL (STATES)	10015.53	10660.70	10999.76

* As per Union Finance Accounts 2011-12 and 2012-13 (provisional).

** Plan releases of loans as captured from Management Information System (MIS) report in the Plan Finance Management System.